

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP (IBC)/2(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	PNB HOUSING FINANCE LIMITED VS LANDCRAFT PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr. Suresh Kant Baxy, Adv.] For Financial Creditor
Ms. Sejal Sethi, Adv.]

Mr. Anuj Malhotra, Adv.] For Corporate Debtor

ORDER

1. Ld. Counsel on both sides present.
2. Hard copy of the reply affidavit is yet to be filed by the Ld. Counsel for the Corporate Debtor with the Registry. Let the same be done within one week.
3. Post this matter on **28/02/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**